

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

**Company Petition/7/241/2021
AND
IA (CA) 199/2024 in Company Petition/7/241/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Narasimha Vara Prasad Anala

...Petitioner

AND

Gateway Builders Pvt Ltd & 21 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/7/241/2021

Learned Counsel Mr Lakshmidhar along with Ms Vahini Sai, for petitioner present physically.

Learned Counsel Mr Parameshwar Reddy, for Respondent Nos 14,16 and 17 present through Video Conference.

Learned Counsel Mr M Viswaraj, for Respondent Nos 7 to 9 and 13 present physically.

Submissions by learned counsel for the petitioner not made. For hearing the respondents, matter adjourned to 22.08.2024.

IA (CA) 199/2024

This being an application to set aside the order dated 07.03.2024 and permitting to file counter.

Call on 22.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)